

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C) No.180/00014/2019  
in OA No.180/00323/2015

Wednesday, this the 12<sup>th</sup> day of June, 2019

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Devipriya, aged 38 years  
D/o Geetha Devi S.,  
Hari Priya, T.C.17/2433, Jagathy,  
Thycaud P.O.,  
Thiruvananthapuram-695 014.

Petitioner

(Advocate: Ms. I.Sheela Devi)

**versus**

Santhosh Kumar Mall, aged 45 years  
Commissioner  
Kendriya Vidyalaya Sangathan (HQ)  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi-110 067.

Respondent

(Advocate: Mr.K.I.Mayankutty Mather rep by Mr.Vineeth Komalachandran)

The CP(C) having been heard on 12<sup>th</sup> June, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

It is submitted by the learned counsel for the respondent that the posting as per the directions of this Tribunal has already been done. This is confirmed by the learned counsel for the petitioner.

2. Recording the above submission, the CP(C) is closed and notice discharged.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

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**Annexures filed by the petitioner:**

Annexure P1: Copy of the order dated 10.9.2018 passed by this Tribunal in OA No.323/2015.

Annexure P2: Copy of the notice dated 23.11.2018 caused to be issued by the petitioner.